CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No.180/00774/2015

Friday, this the 28th day of June, 2019

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial Member

K.A.Lylamma, W/o.V.K.Sukumaran Aged 50 years, GDS MP Puthussery South Department of Posts, Pin – 689 602 Residing at Velooparapmpil Shine Nivas Chengaroor P.O Pathanamthitta – 689 594

Applicant

Respondents

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(By Advocate Mr.V.Sajith Kumar)

Versus

- 1. Union of India represented by the Secretary to Government Department of Posts, Ministry of Communications Government of India, New Delhi 110 011
- 2. The Chief Postmaster General Kerala Circle, Trivandrum 695 033
- 3. The Superintendent of Post Offices Thiruvalla Postal Division Thiruvalla- 689 101
- 4. The Superintendent of Post, RMS "TVM" Division Thiruvalla 689 101
- 5. Smt.V.C.Ponnama, GDS MD, Kalloorpra,
 Thiruvalla-689 583

(By Advocate – Mr.P.G.Jayan, ACGSC for R 1 to 4 and Mr.B.Harish Kumar for R5)

This Original Application having been heard on 28.6.2019, the Tribunal on the same day delivered the following:

.2.

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Applicant is working as GDS MP. Mr.V.Sajith Kumar, learned counsel for the applicant pointed out that she is currently working as Postman on officiating basis. He submits that as per the Recruitment Rules in force, applicant is eligible for appointment as MTS on regular basis.

- 2. We feel that the Original Application can be disposed of with a direction to the respondents to consider the case of the applicant for regular appointment as MTS as per the current Recruitment Rules, if she is otherwise eligible. Ordered accordingly. Mr.V.Sajith Kumar added that officiating capacity has been accorded to the applicant on the basis of her seniority. We further direct that this may not be disturbed.
- 3. The Original Application is disposed of as above. No order as to costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A1 - A true copy of the recruitment rules of MTS dated 12th December 2010 notified by the 1st respondent with amendment of the year 2011 and 2012

Annexure A2 - A true copy of the recruitment rules of MTS dated 14th May 2015 notified by the 1st respondent

Annexure A3 - A true copy of the Notification No.Rectt/13-2/2015 dated 19.8.2015 issued by the office3 of the 2nd respondent

Annexure A4 - A true copy of the relevant pages of seniority list of GDS as on 1.7.2014 of the Thiruvalla Postal Division

Annexure A5 - A true copy of the letter No.B2/DPC/MTS/2015 dated 10.9.2015 issued by the 3rd respondent

Annexure R1 - True copy of the DOPT OM No.22011/6/2013-Estt(D) dated 28.5.2014

Annexure R2 - True copy of letter no.25-10/2014-SPG dated 9.7.2014

Annexure R3 - True copy of the judgment of the Hon'ble Apex Court in Civil Appeal Nos. 1638-1640 of 1996

Annexure R4 - True copy of Letter No.Rectt/13-2/2015 dated 1.9.2015

Annexure R5 - True copy of order dated 2.11.2012 in OA No.320/2012

Annexure MA-1 - True copy of the MA 114/2018

Annexure MA-2 - True copy of the order dated 31.1.2018

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